



THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-50/1997/2015/A

From :- Shri Kaushik Kumar Sharma,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati

To,
Smti. Arunima Deka,
Principal Judge, Family Court,
Barpeta.

Dated Guwahati, the 13th May, 2020.

Sub:- **Station leave and Casual leave.**

Ref:- Your letter No. F.C.(B)/2020/186 dtd. 12.05.2020.

Madam,

With reference to the above, I am directed to inform you that your prayer for casual leave on 13.05.2020, along with station leave permission, with your official vehicle, at your own cost, from the evening of 12.05.2020 till the morning of 14.05.2020, has been granted. The Counsellor, Family Court, Barpeta will remain in charge of your Court and office in your absence.

Yours faithfully,


Sd/-

JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-50/1997/2016/A, dated 13.5.2020

Copy to:

- ✓ 1. The Systems Analyst, Gauhati High Court


JT. REGISTRAR (VIGILANCE)

Relax